

(c) whether Calcutta Port deals with 42 per cent foreign export and 31 per cent foreign import of India; and

(d) if so, the steps taken by the Government to save Calcutta Port from deterioration?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) Yes.

(b) The foreign trade of West Bengal, Nepal, Sikkim and Bhutan is dependent on Calcutta Port. As regards Bangladesh, Calcutta Port served as the outlet for some volume of the foreign trade of that country previously when her ports were mine-bound but now it is channelled through their own ports.

(c) In 1971-72, Calcutta handled about 4.75 million tonnes of import traffic representing about 16% of the total imports of about 29.84 million tonnes and about 2.61 million tonnes of exports representing about 9% of the total exports of about 29.42 million tonnes of the country.

(d) Dredging in the river to maintain the navigable depths and river-raising works have been undertaken which along with the commissioning of the Farakka Project will help to improve the condition of the Calcutta Port. To cater to the requirements of bulk carriers, a dock system at Haldia is being created; an oil Jetty was commissioned in August, 1968 and the new Dock system with six berths to cater to dry bulk cargo vessels now under construction is expected to be completed by end of 1973.

Assessment Report on the Rural Water Supply problem of Orissa

1167. SHRI CHINTAMANI PANIGRAHI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the Orissa Government has drawn up any proper assessment report on the rural water supply problem of Orissa by now as requested by the Central Government long before;

(b) if so, the details of the assessment report made; and

(c) the measures that are being adopted to solve this problem in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P.

CHATTOPADHYAYA) (a) to (c). The required information is being collected from the State Government and will be laid on the Table of the Sabha.

Report of 10-Member Agrarian Study Team of F. A. O.

1168. SHRI CHINTAMANI PANIGRAHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the 10-member Agrarian Reforms Study Team sponsored by the Food and Agriculture Organisation visited India in the first week of July, 1972;

(b) whether the team has submitted any report; and

(c) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) Yes Sir.

(b) and (c). No report has been submitted by the Team. The purpose of the tour was to enable the members to study the conditions in different countries. The Team was not expected to make any critical review of land reform in different countries.

Transfer of Ownership of Property in Delhi belonging to D. D. A.

1169. SHRI VEKARIA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are considering to transfer the ownership of property in old Delhi belonging to D. D. A., which is being occupied by the refugees from West Pakistan for the last 20 years and above and paying rent or damage charges to the D. D. A.;

(b) if so, the terms and conditions; and

(c) the mode of recovery of cost of property?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) The question of settling some of the displaced persons at the site which they are occupying is being examined keeping in view the Master Plan land use of the area.

(b) These are being worked out.

(c) Not yet worked out.